



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - IV SECTION)

MINUTES OF THE NORMS COMMITTEE- IV

MEETING No. NC/4/MEET/Mar/202122/18

DATED: 07/04/2022

Please Note

- I. For information of exporters, Norms Committee - IV handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 27, 28, 31 to 38, 44 to 49, 68 to 71 .Communications in respect of cases/pertaining to NC- IV may be sent to email address: nc4.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/4/MEET/Mar/202122/18 dated 07/04/2022 of Norms Committee - IV for the year 2022-23 was held on 07/04/2022 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	NITISH SURI, Deputy DGFT	Directorate General of Foreign Trade, Delhi
2	CHETAN JAGGARWAL, FTDO	Directorate General of Foreign Trade, Delhi
3	NAND Lal, Technical Authority	Technical Consultant, DGFT
4	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT
5	DINESHNARAIN MATHUR, Technical Authority	Technical Consultant, DGFT
6	Nitin jain, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	RUBAMIN PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00141026AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 13.12.2021. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 08.04.2022).	

Case No.	2 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	OMNI IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305001046AM19
RA File Number	039504000636 AM16
Licence No and Date	0310801210/18/12/2015
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	3 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	KIRI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000508AM19
RA File Number	082404000190 AM19
Licence No and Date	0810143387/06/09/2018
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	4 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	EAGLE PRESS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000781AM19
RA File Number	042404000209 AM19
Licence No and Date	0410165028/20/12/2018

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item 1. PRINTED INSTANT LOTTERY TICKETS SIZE: 11.53*13.97 CMS (2000000 NOS)

Qty.:65854.6 Kg

Export Item 2. PRINTED INSTANT LOTTERY TICKETS SIZE :10.16*8.89 CMS (2000000 NOS)

Qty.: 3852.0 Kg

Export Item 3. PRINTED INSTANT LOTTERY TICKETS SIZE : 5.08 *10 CMS (15000000 NOS)

Qty.:15773.0 kg

Export Item 4 : PRINTED INSTANT LOTTERY TICKETS SIZE : 10.16*10.16 CMS (6000000 NOS)

Qty.:14508.0 Kg

Export Item 5. : PRINTED INSTANT LOTTERY TICKETS SIZE : 10.16*12.70 CMS (2000000 NOS)

Qty.: 5776.0Kg

Export Item 6. : BARCODED INSTANT BINGO LOTTERY TICKETS SIZE : 10.16 *11.43 CMS (20000000 NOS)

Qty.: 47680 Kg

Export Item 7. BARCODED INSTANT LOTTERY TICKETS SIZE : 10.16 *11.43 CMS (20000000 NOS)

Qty.: 47680.0 Kg

Import Items:

S. No.	Description	Qty. Recommended
1	14003,2507 JMAC SB Black lottery Scratch Off	1320.2 Kg
2	14001,2500HC SB Silver Scratch Off	Deleted, not used
3	14002,2800WHEC Smooth White Scratch Off	1320.20 Kg
4	14046,635F Craig Solvent Blend	1082.53 Kg
5	A1772A Craig Primer/Water based Primer	195.36 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	5 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	SURYA PANEL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305001118AM19
RA File Number	082404000312 AM19
Licence No and	0810144159/24/12/2018

Date	
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that that the firm has not furnished the information against hard copy letter m followed by the reminder issued on 19.08.2020. Hence, the committee decided to defer the case. (Reminder letter is to be issued on 08.04.2022).	

Case No.	6 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	HERANBA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305001321AM19
RA File Number	039404000732 AM19
Licence No and Date	0310826140/03/01/2019
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	7 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	EAGLE PRESS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000162AM20
RA File Number	042404000047 AM20
Licence No and Date	0410165670/03/06/2019
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item 1. PRINTED INSTANT LOTTERY TICKETS SIZE: 11.53*13.97 CMS (2000000 NOS) Qty.:65854.6 Kg Export Item 2. PRINTED INSTANT LOTTERY TICKETS SIZE :10.16*8.89 CMS (2000000 NOS)	

Qty.: 3852.0 Kg

Export Item 3. PRINTED INSTANT LOTTERY TICKETS SIZE : 5.08 *10 CMS (15000000 NOS)

Qty.:15773.0 kg

Export Item 4 : PRINTED INSTANT LOTTERY TICKETS SIZE : 10.16*10.16 CMS (6000000 NOS

Qty.:14508.0 Kg

Export Item 5. : PRINTED INSTANT LOTTERY TICKETS SIZE : 10.16*12.70 CMS (2000000 NOS

Qty.: 5776.0Kg

Export Item 6. : BARCODED INSTANT BINGO LOTTERY TICKETS SIZE : 10.16 *11.43 CMS (20000000 NOS)

Qty.: 47680 Kg

Export Item 7. BARCODED INSTANT LOTTERY TICKETS SIZE : 10.16 *11.43 CMS (20000000 NOS

Qty.: 47680.0 Kg

Import Items:

S. No.	Description	Qty. Recommended
1	14003,2507 JMAC SB Black lottery Scratch Off	1320.2 Kg
2	14001,2500HC SB Silver Scratch Off	Deleted, not used
3	14002,2800WHEC Smooth White Scratch Off	1320.20 Kg
4	14046,635F Craig Solvent Blend	1082.53 Kg
5	A1772A Craig Primer/Water based Primer	195.36 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	8 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	EAGLE PRESS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000226AM20
RA File Number	042404000064 AM20
Licence No and Date	0410165782/28/06/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item-1. : GAME LOTTERIES (SCRATCH TICKETS) SIZE :2X4 INCH (47600 KGS)

Quantity : 4,00,00,000 nos

Export item-2.: PRINTED INSTANT LOTTERY TICKETS SIZE : 4*6 INCH (14440 KGS)

Quantity : 40,00,000 nos

Export item-3 PRINTED INSTANT LOTTERY TICKETS SIZE : 4 *5 INCH (11868 KGS

Quantity : 40,00,000 nos

Export item-4.: BARCODED INSTANT LOTTERY TICKETS SIZE : 4.5 *5.5 INCH (16440 KGS))

Quantity : 50,00,000.0 nos

Export item-5.: BARCODED INSTANT BINGO LOTTERY TICKETS SIZE :4 *4.5 INCH (48360 KGS)

Quantity : 2,00,00,000 nos

Import Items:

S. No.	Description	Qty. Recommended
1	14003,2507 JMAC SB Black lottery Scratch Off	3474.03 Kg

2	14001,2500HC SB Silver Scratch Off	Deleted, not used
3	14046,635F Craig Solvent Blent	602.66 Kg
4	A1772A, Craig Primer	Deleted, not used
5	53-3725, White Scratch Off	3400.38 Kg
6	53-3734, Diluent for solvent white scratch off	602.56 Kg
7	Colored Cold Foil KMBIOP, KCG 246, Copper Size: 203.2mm x 3000 Meters	25603.2 Sq. Mt
8	Holo Cold Foil KOP, K243, Silver Size: 203.2mm x 3000 Meters	25603.2 Sq. Mt
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	9 / NC/4/MEET/Mar/202122/18
Case Status	Case Withdrawn
Party Name	SURYA PANEL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000351AM20
RA File Number	082404000081 AM20
Licence No and Date	0810146087/03/09/2019
Norms Committee Decision:	

The committee considered the case as per agenda nad noted that the firm has surrendered the license and was informed vide email dated 31.03.2022. Hence, the committee decided to withdraw the case.

Case No.	10 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	COLOUR CHROMES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000363AM20
RA File Number	022404000085 AM20
Licence No and Date	0210209418/04/09/2019
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 19.01.2022 followed by a reminder on 16.02.2022 and 24.03.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 08.04.2022).	

Case No.	11 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000426AM20
RA File Number	082404000179 AM20
Licence No and Date	0810146345/15/10/2019
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. In the list of input items procured from local sources. 2. Copy of previously approved advance license as stated in application. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	12 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	TARAK CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000452AM20
RA File Number	342404000211 AM20

Licence No and Date	3410045572/31/10/2019		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied as under:-			
Export Item	Quantity	Import item	Quantity
DEMULSIFIER FOR SOB-CTF(PRODUCT CODE: SOT-1006B) (Mixture of Amino alkoxylate, Oxalkylated resin, and cross-linked PO/EO- Block polymer in heavy aromatic solvent) (Volatile matter 90.19%)	379250.0 Kg	DISSOLVAN 5022-1 CONC (Amino alkoxylate)(Nonvolatile matter 100%)	22755.0 Kg
		DISSOLVAN 3398-1 CONC (Oxalkylated Resin/Mineral Oil) (Nonvolatile 60%)	7585.0 Kg
		DISSOLVAN 3879-1 CONC (cross-linked PO/EO- Block polymer) (Nonvolatile 80%)	7585.0 KG
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	13 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	NITTA GELATIN INDIA LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	018305000458AM20		
RA File Number	102404000066 AM20		
Licence No and Date	1010060321/06/11/2019		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Fish Collagen Peptide	1 Kg	Processed Demineralised Fish Scales	1.35 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	14 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	GRASIM INDUSTRIES LTD
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000574AM20
RA File Number	342404000253 AM20
Licence No and Date	3410045739/24/12/2019
Norms Committee Decision: . The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. Complete detail calculation, taking into consideration of Chemistry of the export product. 2. Justifying the quantity requested for, based on chemistry of the export item, giving yield of reaction. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	15 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	KRISHI RASAYAN EXPORTS PVT.LTD.
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000607AM20
RA File Number	022404000156 AM20
Licence No and Date	0210209664/06/01/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 09.10.2020 followed by a reminder issued on 15.07.2021,10.03.2022 and 10.03.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 08.04.2022).	

Case No.	16 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	ACRYSIL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022

HQ File Number	018305000619AM20		
RA File Number	039404000842 AM20		
Licence No and Date	0310833997/08/01/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 10% wastage as under:-			
Export Item	Quantity	Import item	Quantity
KITCHEN SINKS/BASINS/TILES WITH OR WITHOUT ACCESSORIES (Excluding Weight of Plumbing Kit)	1 Kg	TRIMETHYLOL PROPANE/ TRIMETH ACRYLATE (TRIM/TMPTMA)	0.0058
		POLYMETHYL METHACRYLATE (PMMA)	0.0591
		METHYL METHACRYLATE	0.2288
		PLUMBING KIT	Net to Net
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	17 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	J.J. PLASTALLOY PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	018305000617AM20		
RA File Number	152404000006 AM20		
Licence No and Date	1510022203/08/01/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 3% wastage as under:-			
Export Item	Quantity	Import item	Quantity
Master Batch((Having Net Content of LLDPE - Linear Low density	500 MTS	LLDPE- Linear Low Density Polyethylene	154.5 MTS

Polyethylene 0.300 MT, Titanium Dioxide 0.020 MT ,Anti-Oxidant 0.010 MT and Calcium Carbonate 0.600 MT in per MT Qty of Net Export))		Titanium Dioxide	10.3 MTS
		Anti Oxidant	5.15 MTS
		Calcium Carbonate	309 MTS

Note: Indigenous input has been taken into consideration

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	18 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000629AM20
RA File Number	562404000029 AM20
Licence No and Date	5610005779/10/01/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022

1. Material balance sheet and calculation of Solid Content and Pigment content in export item to derive from Solid Content and Pigment content of raw materials
2. Chemical reaction with indicating molecular weight of both reactant and products with calculation and yield of the export item.
3. Calculation of requirement of both imported and indigenous items, indicating wastage separately for the manufacture of export items.
4. Production of export item vis a vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	19 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	MERIT POLYPLAST
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022

HQ File Number	018305000659AM20
RA File Number	039504001029 AM20
Licence No and Date	0310834491/27/01/2020
Norms Committee Decision: The Committee considered the case as per agenda in presence of technical experts and it was noted that the firm has not furnished the information against D/L issued on 09.10.2020 followed by a reminder on 15.07.2021. Hence, the committee decided to defer the case.	

Case No.	20 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	AGROW ALLIED VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000679AM20
RA File Number	052304000420 AM20
Licence No and Date	0510413511/03/02/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 24.03.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 08.04.2022).	

Case No.	21 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	GRASIM INDUSTRIES LTD
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000705AM20
RA File Number	342404000350 AM20
Licence No and Date	3410045869/12/02/2020
Norms Committee Decision: . The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. Complete detail calculation, taking into consideration of Chemistry of the export product. 2. Justifying the quantity requested for, based on chemistry of the export item, giving yield of reaction. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	22 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	FRUZYME BIOTECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000751AM20
RA File Number	322404000135 AM20
Licence No and Date	3210079432/28/02/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 19.01.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 08.04.2022).	

Case No.	23 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	HUBERGROUP INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	018305000762AM20		
RA File Number	039404001021 AM20		
Licence No and Date	0310835268/06/03/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Flushed Pigment (Dispersed in Non Aqueous Media for Printing Ink) Orange (32 % +/-10% Pigment and 36% +/- 10% Solid Resin) (CI-PO 34))	15000 Kg	Organic Pigment Orange 34	0.3250 Kg
		Oil Soluble Phenolic Resin Based Grinding Varnish (MO)	0.3965 Kg
		Methyl Oleate	0.0880 Kg
		Soya Alkyd -T	0.1337 Kg
		Coxi (Oil Retarder) /Coxiretarder	0.0060 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	24 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	BHANU DYES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000765AM20
RA File Number	039404001008 AM20
Licence No and Date	0310835329/09/03/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. Complete calculation giving chemical reaction with a molecular weight of reactants and product/s and yield of the reaction. 2. Justification of wastage of raw materials of both imported and indigenous items. 3. COA of the Export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	25 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000784AM20
RA File Number	562404000047 AM20
Licence No and Date	5610005848/17/03/2020
Norms Committee Decision: . The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. Material balance sheet and calculation of Solid Content and Pigment content in export item to derive from Solid Content and Pigment content of raw materials 2. Chemical reaction with indicating molecular weight of both reactant and products with calculation and yield of the export item.	

3. Calculation of requirement of both imported and indigenous items, indicating wastage separately for the manufacture of export items.

4. Production of export item vis a vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	26 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	GANGA RASAYANIE PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000809AM21
RA File Number	039404001053 AM20
Licence No and Date	0310836001/26/04/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Aromatic Solvent (Garasol 200) (Boiling range 200-310 Degree C)	1 MT	Heavy Aromatic (Boiling range 180-350 Degree C)	1.05 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	27 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000810AM21
RA File Number	039404001070 AM20
Licence No and Date	0310836009/27/04/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Items	Quantity	Description of Items	Qty. per Kg
New V set UV Curable HS Process YELLOW 174 Printing Ink. (Pigment content 10% +/- 3% Solid Content 90 % +/- 3%)	200000.0 Kg	BENZEDINE 2,2 DISULPHONIC ACID (BDSA)	0.0009
		ACETOACETMETALAXYLIDIDE (AAMX)	0.0544
		HYDROCHLORIC ACID (PURE)	0.0800
		CAUSTIC SODA LYE	0.0970
		3'3 DICHLORO BENZIDINE DI- HYDROCHORIDE	0.0368
		SODIUM NITRITE	0.0218
		ACETOACET-O-TOLUIDIDE (AAOT)	0.0085
		SULFAMIC ACID	0.0001
		ROSIN	0.0107
		ACETIC ACID 98%	0.0288
		POLYESTER ACRYLATE -Ditrimethylol Propane Based wit Dimer Acid)	0.2413
		POLYESTER ACRYLATE - Pentaerythritol Based with Dimer Acid)	0.1852
		POLYESTER ACRYLATE -Ditrimethylol Propane Based with Adipic Acid)	0.0355
		THICKENING AGENT	0.0033
		BUTYLATED HYDROXYTOLUENE	0.0015

EFFUCEENGE-510 (NAPL) (TRI N HYDROXY-N- NITROSOPHENYLAMINO-O,O) ALUMINIUM	0.0007
LAROMER PR 9013 - UV RESIN	0.1072
OMNIPAL ASA (POLY(EHTYLENEGLYCOL) BIS (P- DIMETHYLAMINO BENZOATE)	0.0309
PHOTOINITIATOR 389	0.0185
2,4 DIETHYLTHIOXANTHONE (DETX)	0.0473
ASP 600 (COMMON GROUND- KAOLIN CLAY)	0.0107
FINNTALC MO5N (TALC POWDER)	0.0204
AEROSIL R 972 V (COLLODIAL FUMED SILICA)	0.0109
UV STABILISER-N-PAL GENORAD 19	0.0008
PTFE WAX (SYNTHETIC PTFE RESIN)	0.0194
SOLSPERSE 22000-(ACTIVE POLYMERIC DISPESANT) 100%ACTIVE PIGMENTARY SYNERGIST	0.0061
SOLSPERSE 39000(100%ACTIVE PIGMENTARY SYNERGIST)	0.0250
EBECRYL 160 - TRI METHYLOL PROPANE ETHOXY TRI ACRYLATE (TMPEOTA)	0.1368

FUMED SILICA R 972	0.0300
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	28 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	LOXIM INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000836AM21
RA File Number	082404000026 AM21
Licence No and Date	0810147769/15/05/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
DIRECT BROWN SBR-W LIQUID / COLORANT LIL LQ / COLORANT LIL PEG LQ	1 Kg	META PHENYLENE DIAMINE	0.106 Kg
		POLY ETHYLENE GLYCOL 200	0.050 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	29 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000868AM21
RA File Number	052404000072 AM21
Licence No and Date	0510414300/02/06/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022

1. Copy of CIB registration with approved composition of export item

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	30 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000869AM21
RA File Number	052404000074 AM21
Licence No and Date	0510414301/02/06/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022

1. Copy of CIB registration with approved composition.
2. Specific Gravity of each export item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	31 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000870AM21
RA File Number	052404000073 AM21
Licence No and Date	0510414302/02/06/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022

1. Copy of CIB registration with approved composition.
2. Density of export item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	32 / NC/4/MEET/Mar/202122/18
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Case Status	Case Deferred
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000939AM21
RA File Number	052404000127 AM21
Licence No and Date	0510414541/03/07/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. Copy of CIB registration with approved composition. 2. Density of export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 24.03.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	33 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	FRUZYME BIOTECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305000999AM21
RA File Number	322404000029 AM21
Licence No and Date	3210079631/30/07/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the D/L issued to the firm dated 08.10.2021 followed by reminder on 13.12.2021.Hence, the Committee decided to defer the case. (Reminder letter to be issued on 08.04.2022)	

Case No.	34 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	YASHO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305001049AM21
RA File Number	039504000322 AM21
Licence No and Date	0310838053/02/09/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	35 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	GRASIM INDUSTRIES LTD
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305001055AM21
RA File Number	342404000156 AM21
Licence No and Date	3410046374/07/09/2020
Norms Committee Decision: . The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. Complete detail calculation, taking into consideration of Chemistry of the export product. 2. Justifying the quantity requested for, based on chemistry of the export item, giving yield of reaction. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	36 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305001066AM21
RA File Number	052404000278 AM21
Licence No and Date	0510415170/10/09/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	37 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	MATANGI INDUSTRIES LIMITED LIABILITY PARTNERSHIP
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305001074AM21
RA File Number	082404000177 AM21

Licence No and Date	0810148561/15/09/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	38 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	MONTEX GLASS FIBRE INDUSTRIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	018305001105AM21		
RA File Number	038604000265 AM20		
Licence No and Date	0310838560/30/09/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
OPEN MESH FABRIC OF GLASS FIBRE	500000.0 Kg	GLASS FILAMENT YARN	0.525 kg
		ROVING	0.4295 kg
		RELEVANT RESIN FOR FIBREGLASS MESH COATING	0.0955 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	39 / NC/4/MEET/Mar/202122/18		
Case Status	Case Deferred		
Party Name	RUBAMIN PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	018305001115AM21		
RA File Number	342404000072 AM21		
Licence No and	3410046435/01/10/2020		

Date	
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 17.02.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 08.04.2022).	

Case No.	40 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305001135AM21
RA File Number	082404000220 AM21
Licence No and Date	0810148768/09/10/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	41 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	AGROW ALLIED VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305001145AM21
RA File Number	052304000230 AM21
Licence No and Date	0510415523/16/10/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 09.03.2022 followed by a reminder on 24.03.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 08.04.2022).	

Case No.	42 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	WATER PROOF CORPORATION PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022

HQ File Number	018305001168AM21
RA File Number	039504000466 AM21
Licence No and Date	0310839231/29/10/2020
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	43 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305001181AM21
RA File Number	039404000575 AM21
Licence No and Date	0310839349/05/11/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022	
1. To give complete calculation to arrive the percentage of solid resin content and pigment content of export item from the raw materials.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	44 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	HUBERGROUP INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	018305001199AM21		
RA File Number	039404000612 AM21		
Licence No and Date	0310839493/11/11/2020		
Norms Committee Decision:			
. The committee considered the case as per agenda and decided to ratify the norms as under:-			
<i>Export item</i>	<i>Quantity</i>	<i>Import items</i>	<i>Qty. per kg of export</i>

NEW V LABEL CYAN (PIGMENT CONTENT 12%) +/-5 Solid Content 88% +/- 5%)	50000.0 Kg	ADIPIC ACID	0.00291
		ASPR 600 (COMMON GROUND- KAOLIN CLAY)	0.05102
		BUTYLATED HYDROXYTOLUENE	0.00154
		2,4 DIETHYLTHIOXANTHONE (DETX)	0.01378
		EASTMAN CAB-551-0.01	0.02906
		EBECRYL 160 - TRI METHYLOL PROPANE ETHOXY TRI ACRYLATE (TMPE0TA)	0.28957
		EDTA DISODIUM	0.00114
		EFFUCEENGE-510 (NAPL) (TRI N HYDROXY-N- NITROSOPHENYLAMINO-O,O) ALUMINIUM	0.00077
		IRGACURE 907 (2-METHYL-1- (4-METHYLTHIOPHENYL)-2- MORPHOLINOPROPAN-1-ONE)	0.00721
		ISOPHTHALIC ACID	0.05061
		NEO PENTYL GLYCOL	0.03815
		PHOTOINITIATOR 389	0.00721
		PHTHALIC ANHYDRIDE	0.00303
		PIGMENT BLUE 15.3 (WC)	0.18876

		POLYESTER ACRYLATE	0.26598
		POLYESTER ACRYLATE - DOA	0.00343
		POLYESTER ACRYLATE - P	0.00147
		PROPYLENE GLYCOL	0.00894
		PTFE WAX (SYNTHETIC PTFE RESIN)	0.00510
		SOLSPERSE 36000 (100% ACTIVE POLYMERIC DISPERSANT)	0.00204
		SPEEDCURE EDB (ETHYL-4 (DIMETHYLAMINO) BENZOATE) BENZOYL BENZOATE)	0.02112
		SPEEDCURE PBZ (4-PHENYLBENZOPHENONE)	0.00845
		TBHQ	0.00020
		TETRA CHLORO PHTHALIC ANHYDRIDE	0.02466
		THICKENING AGENT	0.00167
		TRI METHYLOL PROPANE	0.00448
		UV STABILIZER 207	0.00001

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	45 / NC/4/MEET/Mar/202122/18
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Case Status	Case Approved
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305001200AM21
RA File Number	039404000624 AM21
Licence No and Date	0310839495/11/11/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import Item	Quantity per Kg of export
NEW V LABEL MAGENTA (PIGMENT CONTENT 12% +/-5% Solid Content 88% +/- 5%)	50000.0 Kg		
		2,4 DIETHYLTHIOXANTHONE (DETX)	0.01531
		4B ACID(NP-1)	0.06921
		ADIPIC ACID	0.00053
		ASPR 600 (COMMON GROUND-KAOLIN CLAY)	0.05102
		BON ACID	0.07022
		BUTYLATED HYDROXYTOLUENE	0.00170
		CALCIUM CHLORIDE	0.07872
		CAUSTIC SODA LYE	0.13382
		DISPERBYK-2001	0.00344
		EASTMAN CAB-551-0.01	0.01782

		EBECRYL 160 - TRI METHYLOL PROPANE ETHOXY TRI ACRYLATE (TMPE0TA)	0.18981
		EFFUCEENGE-510 (NAPL) (TRI N HYDROXY-N-NITROSOPHENYLAMINO-O,O) ALUMINIUM	0.00085
		GUM ROSIN	0.02928
		HYDROCHLORIC ACID (PURE)	0.12910
		IRGACURE 907 (2-METHYL-1-(4-METHYLTHIOPHENYL)-2-MORPHOLINOPROPAN-1-ONE)	0.00801
		ISOPHTHALIC ACID	0.00927
		NEO PENTYL GLYCOL	0.00699
		ORTHOPHOSPHORIC ACID (COMM)	0.00136
		PHOTOINITIATOR 389	0.00801
		PHTHALIC ANHYDRIDE	0.00055
		POLYESTER ACRYLATE	0.24437
		POLYESTER ACRYLATE - D	0.13927
		POLYESTER ACRYLATE - DOA	0.00343
		POLYESTER ACRYLATE- P	0.08847
		PROPYLENE GLYCOL	0.00164

		PTFE WAX (SYNTHETIC PTFE RESIN)	0.00510
		SODIUM NITRITE	0.02629
		SOLSPERSE 36000 (100% ACTIVE POLYMERIC DISPERSANT)	0.00204
		SPEEDCURE EDB (ETHYL-4 (DIMETHYLAMINO) BENZOATE) BENZOYL BENZOATE)	0.02347
		SPEEDCURE PBZ (4-PHENYLBENZOPHENONE)	0.00939
		TBHQ	0.00004
		TETRA CHLORO PHTHALIC ANHYDRIDE	0.00452
		THICKENING AGENT	0.00199
		TRI METHYLOL PROPANE	0.00082
		UV STABILIZER 207	0.00001
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	46 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	LEETHA PACK PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	018305001212AM21
RA File Number	102404000056 AM21
Licence No and Date	1010060715/17/11/2020
Norms Committee Decision:	

The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)

Case No.	47 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	POLYONE POLYMERS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00030387AM21
RA File Number	31AA04003792 AM21
Licence No and Date	3111000004/03/12/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as applied with Nil wastage as under:-

Export Item	Quantity	Import item	Quantity
Optical Brightner (Plastichemix) 010(N.A)	24000 Kgs	Polyethylene	23760 Kgs
(Polyethylene Base)		PZZ-OPTICAL BRIGHTNER OB 1	240 Kgs

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	48 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	BAYER VAPI PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00038995AM21
RA File Number	03AA04011439 AM21
Licence No and Date	0311000142/15/12/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to

defer the case

Case No.	49 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00054917AM21
RA File Number	03AA04014623 AM21
Licence No and Date	0311000694/05/01/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Quantity	Import Items	Qty/ Kg
NEW V SET UV CURABLE NEWS MAGENTA PRINTING INK (PIGMENT 14 % +/-3% Solid Content 86 % +/- 3%).	50000 Kg	4B ACID (NP-1)	0.05339
		BON ACID	0.05417
		BUTYLATED HYDROXYTOLUENE	0.00168
		CALCIUM CHLORIDE	0.06073
		CAUSTIC SODA LYE	0.10324
		EBECRYL 160 - TRI METHYLOL PROPANE ETHOXY TRI ACRYLATE (TMPE0TA)	0.16104
		EFFUCEENGE-510 (NAPL) (TRI N HYDROXY-N- NITROSOPHENYLAMINO-O,O) ALUMINIUM	0.00084
		EPOXY ACRYLATE IN GPTA	0.05000
		GUM ROSIN	0.02259

		HYDROCHLORIC ACID (PURE)	0.09960
		IRGACURE 184/OMNIRAD 184 (1-HYDROXYCYCLOHEXYL PHENYL KETONE)	0.04500
		IRGACURE 907 (2-METHYL-1-(4-METHYLTHIOPHENYL)-2-MORPHOLINOPROPAN-1-ONE)	0.02000
		LITHOSPERSE 7005 CS (KAOLIN CLAY)	0.05102
		ORTHOPHOSPHORIC ACID (COMM)	0.00110
		POLYESTER ACRYLATE - D	0.43750
		POLYESTER ACRYLATE - P	0.03776
		SODIUM NITRITE	0.02028
		SOLSPERSE 24000 (100% ACTIVE POLYMERIC DISPERSANT)	0.01020
		SOLSPERSE 39000 (100% ACTIVE POLYMERIC DISPERSANT)	0.00102
		SPEEDCURE EHA/OMNIRAD EHA (2-ETHYLHEXYL-4-(DIMETHYLAMINO) BENZOAT	0.01500
		SPEEDCURE ITX- PHOTOINITIATOR -ITX (ISOPROPYLTHIOXANTHONE)	0.01500
		SST-204- PTFE WAX	0.01010
		TEGO RAD 2700	0.01000

		THICKENING AGENT (CLAYTONE HY)	0.00166
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	50 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00055821AM21
RA File Number	03AA04015929 AM21
Licence No and Date	0311000711/06/01/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Quantity	IMPORT ITEMS	Qty./kg
NEW V SET UV CURABLE NEWS YELLOW PRINTING INK (PIGMENT 14 % +/-3% Solid Content 86 % +/- 3%).	50000 Kg	3'DICHLORO BENZIDINE DI-HYDROCHORIDE	0.03679
		ACETIC ACID GLACIAL - 98%.	0.02879
		ACETOACET-M-XYLIDIDE (AAMX)	0.05438
		ACETOACET-O-TOLUIDIDE (AAOT)	0.00853
		BENZEDINE 2,2' DISULPHONIC ACID (BDSA)	0.00089
		BUTYLATED HYDROXYTOLUENE	0.00166

CAUSTIC SODA LYE	0.09704
EBECRYL 160 - TRI METHYLOL PROPANE ETHOXY TRI ACRYLATE (TMPE0TA)	0.12472
EFFUCEENGE-510 (NAPL) (TRI N HYDROXY-N- NITROSOPHENYLAMINO-O,O) ALUMINIUM	0.00083
EPOXY ACRYLATE IN GPTA	0.05000
GUM ROSIN	0.01066
HYDROCHLORIC ACID (PURE)	0.07997
IRGACURE 184/OMNIRAD 184 (1-HYDROXYCYCLOHEXYL PHENYL KETONE)	0.04500
IRGACURE 907 (2-METHYL-1- (4-METHYLTHIOPHENYL)-2- MORPHOLINOPROPAN-1-ONE)	0.02000
LITHOSPERSE 7005 CS (KAOLIN CLAY)	0.05102
POLYESTER ACRYLATE - D	0.36468
POLYESTER ACRYLATE - P	0.21735
SODIUM NITRITE	0.02175
SOLSPERSE 39000 (100% ACTIVE POLYMERIC DISPERSANT)	0.00102

SPEEDCURE EHA/OMNIRAD EHA (2-ETHYLHEXYL-4- (DIMETHYLAMINO) BENZOAT	0.01500
SPEEDCURE ITX- PHOTOINITIATOR -ITX (ISOPROPYLTHIOXANTHONE)	0.01500
SST-204- PTFE WAX	0.01010
SULFAMIC ACID	0.00107
TEGO RAD 2700	0.01000
THICKENING AGENT	0.00328
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	51 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	GRASIM INDUSTRIES LTD
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00057467AM21
RA File Number	34AA04001681 AM21
Licence No and Date	3411000083/07/01/2021
Norms Committee Decision: . The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. Complete detail calculation, taking into consideration of Chemistry of the export product. 2. Justifying the quantity requested for, based on chemistry of the export item, giving yield of reaction. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to	

defer the case

Case No.	52 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	FRUZYME BIOTECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00057597AM21
RA File Number	32AA04003867 AM21
Licence No and Date	3211000107/07/01/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 26.10.2021. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 08.04.2022).	

Case No.	53 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00057758AM21
RA File Number	03AA04013953 AM21
Licence No and Date	0311000737/08/01/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. To give complete calculation to arrive the percentage of solid resin content and pigment content of export item from the raw materials. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	54 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00059338AM21
RA File Number	03AA04013955 AM21
Licence No and Date	0311000785/11/01/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Description of Items	Qty. / Kg
NEW V SET LED MAGENTA (PIGMENT 18 %+/-3% Solid Content 82 % +/- 3)	50000.0 kg	ACTIVATED COPPERPATHALOCYANINE BLUE	0.00059
		AEROSIL R 972 V	0.01500
		BETA ADDITIVE	0.00005
		BUTYLATED HYDROXYTOLUENE	0.00261
		CAUSTIC SODA FLAKES	0.00003
		CERIDUST VP 3610 (POLYETHYLENE WAX)	0.00909
		DISPERBYK-2001	0.00618
		EBECRYL 160 - TRI METHYLOL PROPANE ETHOXY TRI ACRYLATE (TMPE0TA)	0.30455
		EDTA DISODIUM SALT	0.00001
		EFFUCEENGE-510 (NAPL) (TRI N HYDROXY-N- NITROSOPHENYLAMINO-O,O) ALUMINIUM	0.00128
		FINNTALC M05N (TALC POWDER)	0.01000
		GUM ROSIN	0.00002

HYDROCHLORIC ACID (PURE)	0.00012
IRGACURE 184/OMNIRAD 184 (1- HYDROXYCYCLOHEXYL PHENYL KETONE)	0.07605
IRGACURE 907 (2-METHYL-1-(4- METHYLTHIOPHENYL)-2- MORPHOLINOPROPAN-1-ONE)	0.03380
LITHOSPERSE 7005 CS (KAOLIN CLAY)	0.01500
MIX XYLENE	0.00001
ORTHOPHOSPHORIC ACID (COMM)	0.00124
PIGMENT RED 57.1 FOR PRINTING INKS	0.38115
POLYESTER ACRYLATE - D	0.16332
POLYESTER ACRYLATE - DOA	0.05889
POLYESTER ACRYLATE - P	0.24543
PTFE WAX (SYNTHETIC PTFE RESIN)	0.01021
SOLSPERSE 22000 (100% ACTIVE POLYMERIC DISPERSANT)	0.00954
SOLSPERSE 39000 (100% ACTIVE POLYMERIC DISPERSANT)	0.03966
SPEEDCURE EHA/OMNIRAD EHA(2-ETHYLHEXYL-4- (DIMETHYLAMINO)BENZOAT	0.02535

SPEEDCURE ITX- PHOTOINITIATOR -ITX (ISOPROPYLTHIOXANTHONE)	0.02535
THICKENING AGENT	0.03657
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	55 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	S M I COATED PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00063714AM21
RA File Number	03AA04018661 AM21
Licence No and Date	0311000978/16/01/2021

Norms Committee Decision:

. The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Self Adhesive paper (158 GSM +/- 10%) (Containing one side coated Paper 80 GSM +/- 10%)	1.0 Sq. Meter	One side coated Paper 80 GSM +/- 10%)(in jumbo roll)	1.04 Sq. Mt
		Adhesive (100% Solid)(rubber based hot melt)	0.020 kg
		Glassine Paper (60 GSM +/-10%) (in jumbo roll)	1.04 Sq. Mt

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	56 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	UPL LIMITED

Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00065793AM21
RA File Number	03AA04019081 AM21
Licence No and Date	0311001046/19/01/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	57 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00068184AM21
RA File Number	03AA04019973 AM21
Licence No and Date	0311001189/22/01/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022 1. To give complete calculation to arrive the percentage of solid resin content and pigment content of export item from the raw materials. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	58 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00069640AM21
RA File Number	03AA04018312 AM21
Licence No and Date	0311000954/25/01/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022

1. To give complete calculation to arrive the percentage of solid resin content and pigment content of export item from the raw materials.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	59 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00077366AM21
RA File Number	039404000240 AM21
Licence No and Date	0311001343/05/02/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022

1. To give complete calculation to arrive the percentage of solid resin content and pigment content of export item from the raw materials.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	60 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00077749AM21
RA File Number	072404000226 AM21
Licence No and Date	0711000434/05/02/2021

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)

Case No.	61 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	G T Z (INDIA) PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00081038AM21
RA File Number	02AA04008782 AM21
Licence No and Date	0211000282/10/02/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	62 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	CALIBRE CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00098705AM21
RA File Number	03AA04023635 AM21
Licence No and Date	0311002159/08/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda in presence of technical experts and noted that the firm has furnished information against the hard copy letter issued on 17.06.2020 followed by a reminder on 18.10.2021. Hence, the Committee decided to Defer the case. (Reminder letter 8.04.2022)	

Case No.	63 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	G T Z (INDIA) PVT LTD		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	HQRNORM APPLY 00102420AM21		
RA File Number	02AA04010571 AM21		
Licence No and Date	0211000416/12/03/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with Nil wastage as under:-			
Export Item	Quantity	Import item	Quantity

SEALANT COLORADO NR.12(ORGANIC SURFACE-ACTIVE AGENT)(Poly (oxy-1,2-ethanediyl), -(2-ethylhexyl) (Sulfopropoxy), alkali salt (% solid content 80%))	38800.0 Kg	CONDITIONER SCH (Aliphatic Alcohol Ethoxylated) ((% solid content 99.80%))	28000.0 Kg
		KATALYSATOR ST80 (Alkaline Powder Potassiumhydroxyde) (% solid content 99%)	2350.0 Kg
		PS BCN (Analytical Grade Propanesultone) (% solid content 99%)	4400.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	64 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	BHANU DYES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00003011AM22
RA File Number	03AA04033303 AM21
Licence No and Date	0311003005/05/04/2021

Norms Committee Decision:

. The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022

1. Complete calculation giving chemical reaction with molecular weight of reactants and product/s and yield of reaction.
2. Justification of wastage of raw materials of both imported and indigenous items.
3. COA of the Export item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	65 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred

Party Name	FRUZYME BIOTECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00018855AM22
RA File Number	32AA04007764 AM21
Licence No and Date	3211000790/15/04/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 26.10.2021. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 08.04.2022).	

Case No.	66 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	SKC CHEMIE PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	HQRNORM APPLY 00024551AM22		
RA File Number	03AA04006576 AM22		
Licence No and Date	0311003272/22/04/2021		
Norms Committee Decision:			
. The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
DI-POTASSIUM HYDROGEN ORTHO PHOSPHATE(DI-POTASSIUM HYDROGEN ORTHO PHOSPHATE)	1.0 Kg	PHOSPHORIC ACID (85 PERCENT PURITY).	0.731 Kg
		POTASSIUM HYDROXIDE (90 PERCENT) (+/-2 PERCENT PURITY)	0.784 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	67 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	J.J. PLASTALLOY PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	HQRNORM APPLY 00047542AM22		

RA File Number	15AA04000247 AM22		
Licence No and Date	1511000039/21/05/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 3% wastage as under:-			
Export Item	Quantity	Import item	Quantity
U.V. Stabiliser Mater Batch(U.V. Stabiliser Mater Batch (Having Net content of LLDPE - (Linear Low Density Polyethylene) 0.800MT and U.V. Stabiliser (LOWILITE 77) 0.200)	30.0 MTS	LLDPE -(Linear Low Density Polyethylene)	24.72 MTS
		U.V. Stabiliser (LOWILITE 77)	6.18 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	68 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	UNITED MUD-CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00100397AM22
RA File Number	03AA04017855 AM22
Licence No and Date	0311004074/26/05/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 08.09.2021 followed by a reminder on 24.03.2022.Hence, the Committee decided to defer the case. (Reminder letter to be issued on 04.04.2022).	

Case No.	69 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	NITTA GELATIN INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00102404AM22
RA File Number	10AA04001566 AM22

Licence No and Date	1011000340/29/05/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Fish Collagen Peptide	1 Kg	Processed Demineralised Fish Scales	1.35 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	70 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	MAXTECH INDUSTRIES LLP		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	HQRNORM APPLY 00115475AM22		
RA File Number	03AA04022102 AM22		
Licence No and Date	0311004639/15/06/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Reverse Air filter bags(Net Content : 1) 340 GSM acid resistant fiberglass fabric with PTFE Membrane: 17,779.49 Square Meter 2) PTFE Threads ? 1250 D :57.10782 Kilogram 3) PTFE Threads - 2000 D : 33.7784 Kilogram)	1680.0 Nos.	340 GSM acid resistant fiberglass fabric with PTFE Membrane	18313.0 Kg
		PTFE Threads - 1250 D	58.82 Kg
		PTFE Threads - 2000 D	34.79 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	71 / NC/4/MEET/Mar/202122/18
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Case Status	Case Approved		
Party Name	CHEMICO CHEMICALS PVT LTD		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	HQRNORM APPLY 00122609AM22		
RA File Number	05AA04031141 AM22		
Licence No and Date	0511003288/23/06/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 0.2% wastage as under:-			
Export Item	Quantity	Import item	Quantity
Antimony Trioxide Coated with 3 Percent MEG	20000.0 Kg	Antimony Trioxide	19440.0 Kg
<u>Note: Indigenous input has been taken into consideration</u>			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	72 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	G T Z (INDIA) PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00131237AM22
RA File Number	02AA04012574 AM22
Licence No and Date	0211000887/05/07/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022	
1. Some material balance sheet is enclosed again.Why?	
2. In the Balance sheet export quantity is 19400 Kg while in the last row i.e total R.M required quantity is 17751.0 Kg. Please explain.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	73 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	FRUZYME BIOTECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00133565AM22
RA File Number	32AA04008224 AM22
Licence No and Date	3211001201/07/07/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against hard copy letter issued on 12.10.2021 followed by reminder on 13.12.2021. Hence, the Committee decided to defer the case (Reminder letter is to be issued on 08.04.2022).	

Case No.	74 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	RUBAMIN PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00134373AM22
RA File Number	34AA04004892 AM22
Licence No and Date	3411000820/08/07/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 21.12.2021. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 08.04.2022).	

Case No.	75 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	UPL LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	HQRNORM APPLY 00134754AM22		
RA File Number	03AA04002331 AM22		
Licence No and Date	0311005234/09/07/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

Metribuzin Technical 94 Percent Min.(Metribuzin Technical 94 Percent Min.)	1 Kg	1,2,4-Triazinone 94 Percent Min	1.00 Kg
		Methanol	0.259 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	76 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	GRAUER AND WEIL (INDIA) LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00139120AM22
RA File Number	03AA04048490 AM22
Licence No and Date	0311005379/14/07/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	77 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	BHANU DYES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00140658AM22
RA File Number	34AA04005372 AM22
Licence No and Date	3411000862/16/07/2021
Norms Committee Decision:	
. The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022	
1. Complete calculation giving chemical reaction with molecular weight of reactants and product/s and yield of reaction. 2. Justification of wastage of raw materials of both imported and indigenous items. 3. COA of the Export item.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

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Case No.	78 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	ARCHROMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00147035AM22
RA File Number	03AA04052358 AM22
Licence No and Date	0311005621/26/07/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	79 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	GRAUER AND WEIL (INDIA) LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00148632AM22
RA File Number	03AA04054079 AM22
Licence No and Date	0311005676/27/07/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	80 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	SV PLASTOCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00149700AM22
RA File Number	31AA04013651 AM22
Licence No and Date	3111000487/29/07/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as applied with Nil wastage as under:-	

Export Item	Quantity	Import item	Quantity
STS MTM (METHYL TIN STABILISER)(STS MTM (METHYL TIN STABILISER) (Containing 95% METHYL TIN STABILISER and 5% Epoxidised soyabean oil)	20240.0 Kg	METHYL TIN STABILISER	19228.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	81 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	SKC CHEMIE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00152794AM22
RA File Number	03AA04056296 AM22
Licence No and Date	0311005831/03/08/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
DI-POTASSIUM HYDROGEN ORTHO PHOSPHATE	1 Kg	PHOSPHORIC ACID (85% Purity).	0.731 Kg
		POTASSIUM HYDROXIDE (90 %) (+/-2 % Purity)	0.784 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	82 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022

HQ File Number	HQRNORM APPLY 00153806AM22
RA File Number	08AA04018380 AM22
Licence No and Date	0811002226/04/08/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	83 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00153807AM22
RA File Number	08AA04018442 AM22
Licence No and Date	0811002227/04/08/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	84 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	J.J. PLASTALLOY PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	HQRNORM APPLY 00162210AM22		
RA File Number	15AA04001594 AM22		
Licence No and Date	1511000052/13/08/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 3 % wastage as under:-			
Export Item	Quantity	Import item	Quantity
U.V. Stabiliser Mater Batch(U.V. Stabiliser Mater Batch (Having Net content of LLDPE - (Linear Low Density Polyethylene) 0.800MT and U.V. Stabiliser (LOWILITE 77) 0.200 MT in per	50 MTS	LLDPE -(Linear Low Density Polyethylene)	41.2 MTS
		U.V. Stabiliser	10.3 MTS

MT Qty. of Net Export))			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	85 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	RASINO HERBES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00212195AM22
RA File Number	03AA040108972 AM22
Licence No and Date	0311007719/14/10/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
POTASSIUM CHLORIDE IP/BP/USP/FOOD GRADE WITH 99 PERCENT PURITY(POTASSIUM CHLORIDE IP/BP/USP/FOOD GRADE WITH 99 PERCENT PURITY)	1 Kg	POTASSIUM CHLORIDE TECHNICAL 93-98 PERCENT	1.01 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	NACL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00221667AM22
RA File Number	092404000568 AM20
Licence No and Date	0911001741/22/10/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022

1. Import item number 2 and 3 are not shown in process details, process chemistry and material balance.

Technical justification for above may be furnished.

2. Complete chemistry with % yield on molar basis may be furnished for each slip.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	87 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	NACL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00224774AM22
RA File Number	092404000567 AM20
Licence No and Date	0911001760/25/10/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
THIFLUZAMIDE TECHNICAL(SOLID)	1 Kg	ETHYL 4,4,4-TRIFLUORO ACETO ACETATE	0.560 Kg
		THIOACETAMIDE	0.226 Kg
		2,6-DIBROMO-4- TRIFLUOROMETHOXY ANALINE	0.705 Kg
		ACETONITRILE	1.52 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	88 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	GODREJ INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00236708AM22
RA File Number	03AA040115868 AM22
Licence No and	0311008052/30/10/2021

Date			
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 1 % wastage as under:-			
Export Item	Quantity	Import item	Quantity
LauryL Alcohol 7 Mole Ehtoxylate	300 MTS	Lauryl Alcohol	117 MTS
		Ethylene Oxide	186 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	89 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	GODREJ INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00236709AM22
RA File Number	03AA040115602 AM22
Licence No and Date	0311008053/30/10/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022	
1. Generic name with chemical name with export product. 2. Process of manufacturing starting from PFAD.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	90 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	J.J. PLASTALLOY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00250434AM22
RA File Number	15AA04002442 AM22
Licence No and	1511000069/12/11/2021

Date			
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 3% wastage as under:-			
Export Item	Quantity	Import item	Quantity
U.V. Stabiliser Mater Batch(U.V. Stabiliser Mater Batch (Having Net content of LLDPE - (Linear Low Density Polyethylene) 0.800MT and U.V. Stabiliser (LOWILITE 77) 0.200)	50 MTS	LLDPE -(Linear Low Density Polyethylene)	41.2 MTS
		U.V. Stabiliser	10.3 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	91 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00254099AM22
RA File Number	08AA04034617 AM22
Licence No and Date	0811003144/16/11/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	92 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	VICTORY CHEMICALS
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00279593AM22
RA File Number	03AA040112874 AM22
Licence No and Date	0311009291/08/12/2021
Norms Committee Decision:	

The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)

Case No.	93 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	ROSSARI BIOTECH LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00280419AM22
RA File Number	03AX04000112 AM22
Licence No and Date	0311009331/09/12/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/4/MEET/Mar/201-22/18 dated 07.04.2022

1. % Solid content in export

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 08.04.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	94 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	FOAMTECH ANTIFIRE COMPANY
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00300048AM22
RA File Number	05AX04000370 AM22
Licence No and Date	0511007295/28/12/2021

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)

Case No.	95 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00332569AM22
RA File Number	08AX04000247 AM22
Licence No and	0811003885/27/01/2022

Date	
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	96 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	HEMANI INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	HQRNORM APPLY 00339156AM22		
RA File Number	03AX04001045 AM22		
Licence No and Date	0311011020/01/02/2022		
Norms Committee Decision:			
. The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
DIFLUBENZURON TECHNICAL 98% MIN	1 Kg	4-Chlorophenyl isocyanate (4-CPIC)	0.578 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	97 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	S M I COATED PRODUCTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	HQRNORM APPLY 00348129AM22		
RA File Number	03AX04001027 AM22		
Licence No and Date	0311011220/09/02/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Self Adhesive paper (158 GSM	1.0 Sq. Meter	One side coated Paper	1.04 Sq. Mt

+/- 10%) (Containing one side coated Paper 80 GSM +/- 10%)		80 GSM +/- 10%)(in jumbo roll)	
		Adhesive (100% Solid)(rubber based hot melt)	0.020 kg
		Glassine Paper (60 GSM +/-10%) (in jumbo roll)	1.04 Sq. Mt
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	98 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	S M I COATED PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00348130AM22
RA File Number	03AX04001023 AM22
Licence No and Date	0311011221/09/02/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
SELF ADHESIVE PAPER (148 gsm +/-10 PERCENT) (SELF (Containing Thermal Transfer Paper 70 GSM +/- 10%)	1.0 Sq. Meter	Thermal Transfer paper (70 GSM +/- 10%)(in jumbo roll)	1.04 Sq. Mt
		Adhesive (100% Solid)(rubber based hot melt)	0.020 kg
		Glassine Paper (60 GSM +/-10%) (in Jumbo roll)	1.04 Sq. Mt

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	99 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	UNITED MUD-CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00349943AM22
RA File Number	03AX04000909 AM22
Licence No and Date	0311011296/10/02/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	100 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	G T Z (INDIA) PVT LTD		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	HQRNORM APPLY 00362066AM22		
RA File Number	02AX04000154 AM22		
Licence No and Date	0211001994/21/02/2022		
Norms Committee Decision:			
. The committee considered the case as per agenda and decided to ratify the norms as applied as under:-			
Export Item	Quantity	Import item	Quantity
ANTICORR PRECOAT NR.13(ORGANIC CHEMICAL) (Mixture of Ethanediol, tetramethyl substituted dodecayne diol and anionic sulfoprppylated alkylalkoxylate, potassium salt) (92% solid content)	19400.0 Kg	DICOLLOY LTS 300 (Watersoluble Polymer Surfactant) (56.70% solid content)	11000.0 Kg
		DICOLLOY MP (Dipropylene Glycol Monomethyl Ether) (9.28% solid content)	1800 Kg
		DEFOAMER 1100 (Silicon free Defoamer) (10.82% solid content)	2100 Kg

		KATALYSATOR ST 80 (Alkaline powder Potassiumhydroxide) (5.67% solid content)	1100 Kg
		PS BCN (Propanesultone) (10.31 % solid content)	2000 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	101 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	INDIA GELATINE AND CHEMICALS LTD
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00363706AM22
RA File Number	03AX04000849 AM22
Licence No and Date	0311011670/22/02/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the hard copy letter issued to the firm dated 23.03.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 08.04.2022).	

Case No.	102 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	GSP CROP SCIENCE PRIVATE LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	HQRNORM APPLY 00375358AM22		
RA File Number	08AX04000504 AM22		
Licence No and Date	0811004270/04/03/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Triclopyr Butoxy Ethyl Ester	120000.0	2 Butoxy Ethanol	44520.0

Technical 95% Min.		(BUTYL CELLOSOLVE)	
		Mono chloro acetic acid	36360.0
		85% Na-TCP (Sodium trichloro Pyridine)	88440.0
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	103 / NC/4/MEET/Mar/202122/18
Case Status	Case Approved
Party Name	HERBERT BROWN PHARMACEUTICAL & RESEARCH LABORATOR I ES
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00381781AM22
RA File Number	03AX04001673 AM22
Licence No and Date	0311012516/10/03/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
NitroPhase HL Me-A-(N-Bz)(Research Chemical))	105 Kg	Nittophase HL Solid Support (Cross linked polystyrene Resin Base) Polymer Bead	88.20 Kg
		DMT-2'-O-Me-A(Bz)-3'-O-succinate, TEA salt OR 5'-O-DMT 2'-O-Methyl-Adenosine(N-Bz) Succinate TEA salt powder (Loading Mol.)	34.23 Kg
		O-(benzotriazole-1-yl)-N,N,N',N'-tetramethyluronium hexafluorophosphate (HBTU) Crystalline powder	18.27 Kg

		N-methylimidazole (NMI)/ 1- methylimidazole	58.92 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	104 / NC/4/MEET/Mar/202122/18
Case Status	Case Deferred
Party Name	VISWAAT CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022
HQ File Number	HQRNORM APPLY 00381968AM22
RA File Number	03AX04001629 AM22
Licence No and Date	0311012528/10/03/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and decided to call for hard copy. Hence, the committee decided to defer the case. (Hard copy letter to be issued on 08.04.2022)	

Case No.	105 / NC/4/MEET/Mar/202122/18		
Case Status	Case Approved		
Party Name	SUMITOMO CHEMICAL INDIA LIMITED		
Meeting Number and Date	NC/ 4/ MEET/ Mar/ 202122/ 18 and 07/04/2022		
HQ File Number	HQRNORM APPLY 00397503AM22		
RA File Number	03AX04001706 AM22		
Licence No and Date	0311013230/23/03/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
FLUROXYPYR TECHNICAL (FLUROXYPYR METHYL ESTER Tech.)	1 Kg	4-Amino - 3,5 di chloro - 6- fluoro pyridyl 2- oxy acetic acid methyl ester	0.795 Kg
		2- Octanol	0.385 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

